

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

2. CA/671/2022 C.A.(CAA)/224(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: STERLING AND WILSON PRIVATE LIMITED

SECTION: 230 of the Companies Act, 2013

ORDER

CA 671 of 2022- The matter is kept for clarification. CA Harsh C. Ruparelia i/b ARCH and Associates, Authorised Representative for the Applicant Companies is present through Virtual hearing. The Counsel for the Petitioner stated that he wants to withdraw the above CA. Accordingly, the above CA 671 of 2022 is **disposed of** as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

/z/

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)